## **BUSINESS ADVISORY COMMITTEE**

(Eighteenth Lok Sabha)

\_\_\_\_\_

## TENTH REPORT

(Presented on 25.07.2025)

The Business Advisory Committee held a sitting on Monday, the  $21^{\rm st}$  July, 2025.

- 2. The Committee recommended the allocation of time to the following items of business as shown against each:-
  - (1) The Indian Ports Bill, 2025.

    (Consideration and passing)

    (2) The Income-tax Bill, 2025.
  - (3) The National Sports Governance Bill, 2025, after its introduction.

(Consideration and passing)

(Consideration and passing)

(4) The National Anti-Doping (Amendment) Bill, 2025, after its introduction.

(Consideration and passing)

(5) Discussion and voting on Demands for Grants (Manipur) for the year 2025-26 and consideration and passing of the related Appropriation Bill.

8 Hours (may be taken up together).

12 Hours

2 Hours

(6) Discussion on Statutory Resolution seeking disapproval of the Manipur Goods and Services Tax (Amendment) Ordinance, 2025 (No. 1 of 2025) promulgated by the President of India on the 9<sup>th</sup> of June, 2025 and consideration and passing of the Manipur Goods and Services Tax (Amendment) Bill, 2025, after its introduction – To replace an Ordinance.

2 Hours

3. The Committee further recommended that 16 hours may be allotted for discussion on Operation Sindoor and related issues.

NEW DELHI; 21<sup>st</sup> July, 2025 Ashadha 30, 1947 (Saka) Om Birla Chairperson, Business Advisory Committee.